## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/16/(IB)/2017

NAME OF THE PETITIONER(S)

: TEMPUS INFRA PROJECTS PVT LTD

NAME OF THE RESPONDENT(S)

: ORGADAM CITY DEVELOPERS PVT LTD

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

PJ RISHIKESH JJ SRI GANESH 9884862677

For Petitioner

IJ Sigu L

M. RATHINAKUMAR

pcs For respondent

M. Parei

**ORDER** 

Counsel representing both the parties are present. Counsel for respondent stated that the parties are intending to settle the matter and prayed time for reporting the final outcome of the same. Time extended at request. Put up on 11.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)